

# C. A. T. Bench, JAIPUR

Date of Order

T.A. No. 2304/86.

Orders

10.12.92.

None present for applicant.

Mr. G.P. Soral, counsel for respondents.

Heard learned counsel for the respondents.

The applicant is working on the post since 1979 and after 13 years to vacate the stay order will not be in the interest of justice. The stay order shall continue till the decision of the main petition.

T.A. stands disposed of accordingly.

(B.B. Mahajan)  
A.M.

(D.L. Mehta)  
V.C.